## Declaration of Assets and Liabilities

	Sr.	Description	Self	Spouse	Dependent-1	Dependant-2 Name	Dependant-3 Etc. Name
37.7.	given	f, my spouse and on <u>Details of move</u> (Assets in joint n	ame indica	ting the exte	int of Joint Own	eramp nim ous	
mbr	A.	Details of mova	ble assets	i	at of loint nun	erchin will also	have to be
न्याजीव	mysel	f, my spouse and o	dependants				
In how	servic	e and presently w	orking as .	PRACH	HR1		
1.4.(4.1)	iged	56	years,	belonging t	· RIHHK	VIVHHM	NTA9, AHSAZ
- (1911)		i, RANJU 56	KUMA	RI , son/c	laughter/wife o	MBPS	EDOHO PAIN
				are refer		Year	0 4

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Sr. No.	Description	Self	Spouse Name(S)	Dependent-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5000/-				
(11)	Deposits In Banks, Financial Institutions And Non-Banking Financial Companies	163,000				
(iii)	Bonds, Debentures and Shares in companies		al telegraphic			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)	MARUTE DZ 3 RE				
(vi)	Jewellery (give details of weight and value)	30 gry 150000				
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	16041 16041 102				
(ili)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Folia 850kg	when the second			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	102 Lalkiz Hirrit Josep Yoth	mari onewy			
(v)	Others (such as interest in property)					

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		1718

	(d) dues to depart				
	dealing with teleph				
	(e) dues to depart				
	dealing with gover transport (including				
	aircraft and helico				
	(f) Other dues, if a				
	(,, , , , , , , , , , , , , , , , , , ,				
(b)	(i) Income Tax inc	uding			
	surcharge [Also in				
	the assessment ye				
	which Income Tax				
	Account Number (				
	(ii) Wealth Tax [Al				
	Indicate the assess				
	year upto which W	ealth			
	Tax return filed.]				
	(III) Sales Tax (On				
	case of proprietary				
	business] (iv) Property Tax				
	T(IV) Property Tax	The second secon			
C.	Personal Detail				
GPF/C	PF/PRAN No. :-	111102109656			
		Land and the state of the state			
Gende	51, :-	F (M/F)			
Date	of Direct				
Date	of Birth :-	10101964 (DD/MM/YYY)			
Class/	'Group :-	14 (0.4%)			
		[A/B/C]			
Cadre	· i	Rihar Vedhan Sabha, Patria			
		(Full Name e.g. B.A.SBihar Administrative Service,			
		B.C.C. Bibas Constantat Consists etc.)			
		B.S.S Bihar Secretariat Service etc.)			
Home	District :-	PATUA			
	I hereby declare	that the above details are true to the best of my			
know	ledge and belief.				
		Signature Rangu Kumari			
		Digitaldi C international and			
		Name of Employee: RANJU KUMART			
	00-0				
Place: PATNA		Designation: PRACHARI			
Date: 15/02/21		Department: Bihar Widhay Sabha, Patra			
Date:	.124.1(	Department: Provide the Control of t			

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.